

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6925
ANSWERED ON:09.05.2003
RENEWAL OF LICENCE FOR MANUFACTURERS OF MEASURING TAPE
C. SREENVAASAN

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is mandatory for manufacturers of measuring tape, as per Section 46 (Schedule third Rule8) of Standards of Weights & Measures Act, 1976 to submit information in prescribed format to controllers of transferor and transferee state at the end of every month, failing which can lead to non-renewal of license;
- (b) if so, details of manufacturers possessing licenses to produce measuring tapes;
- (c) whether few manufacturers in Punjab and Maharashtra are getting their licenses renewed recurrently without submitting the information as above;
- (d) if so, period for which licenses have been renewed without submitting the information; and
- (e) the action taken or proposed by the Government to counter the tendency of getting the manufacturing licenses renewed by the manufacturers of measuring tapes by non-compliance of conditions stipulated in the notifications issued ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI V. SREENVASA PRASAD)

(a) : Yes, Sir.

(b) : Under the Standards of Weights and Measures (Enforcement) Act 1985 licence to manufacture measuring tapes have been given to M/s Scanan Hardware Pvt Ltd, Thane and M/s KlasTape Company, Raigad in Maharashtra and to M/s FMI Limited, Ferozepore Road, Ludhiana and M/s Freemans Measures Ltd, G.T. Road, Ludhiana in Punjab.

(c) & (d): The returns under Section 46 of the Standards of Weight and Measures Act, 1976 is required only for inter- State transaction. Enforcement authorities in Maharashtra have informed that their licensed manufacturers of measuring tapes are not carrying out inter-State transaction. The enforcement authorities in Punjab has indicated that licenses are renewed for the manufacturers of measuring tapes till date without submitting the returns.

(e) : Enforcement authorities have directed the manufacturers of measuring tapes in Punjab to submit their returns periodically for considering renewal of their License.